

- (i) Since, it is not possible to carry out detailed survey and prepare Detailed Project Reports (DPRs) because of continuing violence in LWE affected areas, Stage-I proposals may be prepared even on the basis of line estimates for these areas.
- (ii) Time period for completion of works in LWE affected areas may be extended upto 18 months for new contracts keeping in view of the security related interruptions. No price escalation would, however, be payable by the Central Government.
- (iii) In view of the likelihood of non-availability of contractors, works may be departmentally executed in LWE affected areas by hiring machineries, procuring material and deployment of labourers on contract or piece-work as provided in the State Government's PWD manual.

(e) The programme is implemented by the agencies of the State Governments. Hence primary responsibility to monitor the implementation of the scheme is with the State Government. The Ministry of Rural Development monitors the implementation of the Programme through :-

- (i) Performance Review Meetings (PRC)
- (ii) Regional Review Meetings (PRC)
- (iii) Meetings of the Empowered Committee
- (iv) Field visits of the Officers of Ministry of Rural Development and National Rural Roads Development Agency (NRRDA), and
- (v) Inspection by National Quality Monitors (NQMs).

Watershed management project

1353. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has any plans of promoting watershed management in the drought-hit areas of rural India;
- (b) if so, the areas where such projects are taking place; and
- (c) the details of Central assistance and funds given to the various State Governments to implement such projects?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) Earlier three watershed programmes namely Desert Development Programme (DDP), Drought Prone Areas program (DPAP) and Integrated Wasteland Development Programme (IWDP) have been implemented by Department of Land Resources. These three schemes have been consolidated into a single programme since 26.2.2009 known as Integrated Watershed Management Programme (IWMP). This Programme covers erstwhile DPAP and DDP areas as well.

(c) The details of projects sanctioned and central assistance given to the various State Governments to implement IWMP projects are given in the Statement.

Statement

*State-wise Project sanctioned and funds released under IWMP
during 2009-10 (as on 25.11.09)*

Sl. No.	State	No. of Projects	Area (Lakh ha)	Funds Released (Rs. in Crore)
1.	Andhra Pradesh	110	4.73	30.69
2.	Arunachal Pradesh	13	0.68	5.45
3.	Assam	57	2.21	14.81
4.	Chhattisgrah	29	1.52	9.83
5.	Gujarat	68	3.3	23.28
6.	Himachal Pradesh	36	2.04	16.51
7.	Karnataka	81	3.42	23.58
8.	Meghalaya	18	0.3	2.43
9.	Madhya Pradesh	94	5.47	34.44
10.	Nagaland	22	1.06	8.56
11.	Orissa	57	2.95	19.09
12.	Punjab	6	0.35	2.29
13.	Rajasthan	162	9.26	69.92
14.	Sikkim	3	0.14	1.17
15.	Tamil Nadu	50	2.50	16.17
16.	Tripura	10	0.3	2.45
TOTAL		816	40.23	281.67

Villages connected with all weather roads

1354. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how many villages are yet to be connected with all weather roads, State-wise;
- (b) whether there exists a time-bound programme for completion of these roads;
- (c) if so, the details thereof;